

**Defective Case Register from 2025-02-25 to 2025-02-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/7192/2025	SOMNATH ROY	2025-02-25	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 184 DAYS
2	D-WA/7966/2025	S.S.RAO(SR. ADV.)	2025-02-25	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed.
3	D-WP(C)/7915/2025	DR.NIRANJAN SWAIN	2025-02-25	Petition not correctly addressed to Honorable Court
4	D-ABLAPL/6013/2025	DILLIP KUMAR RAY	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.1. As per F.I.R. under Annexure-1, in C.T.No.897/24 does not tally with Synopsis and petition.3. Page no. 13 not neat and legible.
5	D-BLAPL/6035/2025	RUDRA NARAYAN PARIJA	2025-02-25	Petition not correctly addressed to Honorable Court
6	D-BLAPL/6077/2025	SUJIT KUMAR DAS	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 9 not legible.2.As per Rejection order, the name of the Court not correctly furnished in the Petition.
7	D-BLAPL/6044/2025	JYOTIRMAYA SAHOO	2025-02-25	H.C.B.A.W.F.Fee Rs 50.00 not paid.
8	D-CMAPL/7982/2025	DIPTI RANJAN BHOKTA(C.G.C.)	2025-02-25	Place it after correction of prayer
9	D-CMP/7788/2025	BINAYAK PRASAD MOHANTY	2025-02-25	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 .Authentication fees payable on annexure -1 is Rs 1.10paisa ,paid Rs .1 /. Deficit A .Fees of Rs . 0.10 paisa to be paid on annexure -1 . 2 Cause title of annexure -1 not filed .
10	D-BLAPL/6069/2025	RAKESH BEHERA	2025-02-25	Name of the P.S. , in date of event and para.1 of petition not tally. 2. page nos. 8 to 11 partially neat.
11	D-BLAPL/6067/2025	RAMESH CHANDRA MAHARANA	2025-02-25	Age of the petitioner in cause title not tally with V.nama.
12	D-BLAPL/6147/2025	SANKET KANUNGO	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraphs not correct in declaration. 2.page nos. 19 41 42 47 50 52 55 57 to 59 are partially neat

13	D-BLAPL/6063/2025	PRATAP KUMAR NAYAK	2025-02-25	1.Date of rej. order not correct in date chart. 2. page nos. 8 9 and 11 are partially legible.
14	D-BLAPL/5968/2025	TAPOBANTA BARIK	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 129 and 152 not neat.
15	D-BLAPL/4621/2025	JNYANANANDA PANDA	2025-02-25	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
16	D-BLAPL/5980/2025	BIDYADHAR PANDA	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 and 35 not neat.
17	D-BLAPL/6084/2025	SANJAY KUMAR DAS	2025-02-25	1. Paragraph no. not correctly furnished in the petition.
18	D-WP(C)/7800/2025	SARADA PRASAD DASH	2025-02-25	1.Date mentioned in Annexure-8 does not tally with book marks index index and averment of writ petition.2.Reference certificate furnished but status of CRLMC No.2665 of 2021 RVWPET No.265 of 2023 and W.P. (C) No.5649 of 2025 not furnished.
19	D-BLAPL/5956/2025	NITYANANDA MOHAPATRA	2025-02-25	P.R.Case No mentioned in Petition not tally with Rejection order,Cause Title and Prayer.
20	D-CRLREV/2586/2025	BIDESHI KUMAR GHADEI	2025-02-25	1. Period of Delay 50 days.
21	D-WP(C)/7903/2025	DILIP KUMAR SAHU	2025-02-25	1.The name of opp.parties in index and vakaltnama not correctly furnished.2. The name of petitioners in index and Vakaltnama not correctly furnished.
22	D-RSA/7833/2025	SURIYA MOHAPATRA	2025-02-25	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- not Paid. 2. Averment made in Para-8 be corrected in the Memo of Appeal.
23	D-ABLAPL/5979/2025	DIPAK KUMAR SAHOO	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Nomenclature not correctly furnished at the top of the affidavit and para-2 of the certificate.
24	D-FAO/7865/2025	SOMNATH ROY	2025-02-25	1. Period of Delay 57 days. 1.Receipt showing deposit of awarded amount before the Commissioner not filed but I.A filed for dispensing with the filing of receipt showing deposit of awarded amount before the Commissioner.2.Addresses of the Honble court in I.A.not correctly furnished.
25	D-CRLMC/6037/2025	SUBASH CHANDRA ACHARYA	2025-02-25	Certified copy of annex-1 not filed.
26	D-ABLAPL/5986/2025	BIDYADHAR PANDA	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 and 12 not neat and legible.

27	D-CRLMC/5944/2025	HEMANTA KUMAR MUND	2025-02-25	1. Annex-2 at page no.9 is to be exhibited as Annex-1.2. Hologram of Rs.50/- to be paid on V.nama. 3. Petition not correctly addressed to Honorable Court
28	D-WP(C)/7836/2025	AMIT PATNAIK	2025-02-25	1. Paragraphs of writ petition not correctly numbered. 2. Enrollment and mobile numbers of all the counsel in vakaltnama not furnished.
29	D-CRLREV/6025/2025	ANUPAM DASH	2025-02-25	Certificate for non filing of revision before concerned sessions judge not furnished .
30	D-ABLAPL/5973/2025	SANGRAMJIT PANDA	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annex. 2 reflected in the petition para.4 but not tally with index. 2. page no.12 partially neat. 3. Sl. 5 of affidavit not proper. 4. Receipt Showing Serv. copy To Vigilance not Filed.
31	D-ABLAPL/6027/2025	DEBIDUTTA MOHAPATRA	2025-02-25	1. C.T. SPL. no. not furnished in the cause title. 2. As per index, synopsis not properly arranged .
32	D-WP(C)/7897/2025	DILLIP KUMAR SAHU	2025-02-25	1. Deficit court fee of Rs.6/ not paid on cause title of writ petition. 2. Date mentioned in Annexure-5 and averment of writ petition does not tally with book marks index and index of writ petition. 3. The name of petitioners not correctly furnished in vakaltnama.
33	D-WA/3937/2025	GHANASHYAM NAMTOAR	2025-02-25	1. Respondent No.-1 be deleted from the cause title of the appeal memo. 2. Address not correctly furnished
34	D-CRLMC/5981/2025	PRATIK DASH	2025-02-25	1. C.T. case number not correctly furnished in cause title. 2. HBAWF fee Rs. 50/- to be paid.
35	D-CONTC/7801/2025	ADV.	2025-02-25	Age of petitioner differs from the age of deponent.
36	D-CRLMC/5252/2025	BITAS KUMAR SWAIN	2025-02-25	14-NOT PROPERLY INDEXED. 1. As per the Index Annexures are not properly described in the petition. 2. Name of the petitioner in cause title does not tally with the affidavit and V.nama. 3. G.R. Case No. 146(A)/2012 mentioned in the cause title, para-14 and prayer portion does not tally with the para-1, para-3 and under Annex-1.
37	D-WP(C)/7877/2025	DILIP KUMAR SAHU	2025-02-25	In DECLARATION in place of para 1 to 10 stated as paragraphs i to 11 are true to my .....
38	D-CRLREV/6040/2025	SATYANARAYAN MISHRA	2025-02-25	1. Honble acting mentioned twice in appeal memo . 2 .In paragraph -1 of appeal memo year of the s .t case not fully furnished . 3 . In para -1 of I .A -163 /2025 ,s .t case not correctly furnished . 4 . As per index ,copy of judgement 30 .10 .2018 not filed under annexure - 1 but under annexure -2 and judgement dated 21 .07 .2021 not filed under annexure -2 but under annexure - 1 and not annexure marked .
39	D-CRLMC/5909/2025	ABHINASH BARIK	2025-02-25	1. Page nos.24 and 25 repeated twice. 2. Annexure-4 is not correctly page marked.

40	D-BLAPL/5987/2025	ASIT KUMAR JENA	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Sl. no.5 of affidavit not proper. 2. page nos. 14 and 15 are not neatly legible.
41	D-ABLAPL/5997/2025	PANCHANAN PANIGRAHI	2025-02-25	Petitioner No 3 Pink Naik signed in V nama as Pinku Naik. Difference to be reconciled
42	D-ABLAPL/6011/2025	PABITRA KUMAR NAYAK	2025-02-25	.Petition not correctly addressed to Honorable Court
43	D-CONTC/7901/2025	ADV.	2025-02-25	date chart not correctly page marked
44	D-RVWPET/6049/2025	DURGA CHARAN DEY	2025-02-25	Period of Delay 09 days
45	D-RVWPET/7978/2025	ASUTOSH MOHANTY(C.G.C.)	2025-02-25	Place it after filing of impugned order
46	D-WP(C)/7893/2025	SHIBANI SHANKAR PRADHAN	2025-02-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-ABLAPL/6002/2025	BISWARANJAN DALAI	2025-02-25	In Index written as Bail Application instead of ABAIL Application. Prayer shows Bail application instead of ABail Application. Prayer portion to be corrected
48	D-WP(C)/8098/2025	RAMAKANTA SARANGI	2025-02-25	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
49	D-ABLAPL/6133/2025	SACHIDANANDA PADHEE	2025-02-25	G.R number not mentioned in the synopsis and body of the petition copy.
50	D-CRLMC/5974/2025	SUSANTA KUMAR BARAL	2025-02-25	1. Date of NBW order not correctly furnished in para no.3. 2. Date of order not correctly fuenished in para no.6
51	D-BLAPL/5990/2025	GIRIJA SANKAR NAYAK	2025-02-25	As per rejection order, name of trial court not correct in the petition.
52	D-ABLAPL/6032/2025	JUGALA KISHORE PANDA	2025-02-25	In petition CT case No. not tally with annexure.1 of FIR CT case NO
53	D-WP(C)/8003/2025	SUBHADUTTA ROUTRAY	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.61 and 71 to 78 not neat and legible.
54	D-BLAPL/6140/2025	SARBESWAR SAHOO	2025-02-25	.Petition not correctly addressed to Honorable Court
55	D-BLAPL/5995/2025	PRASANTA KUMAR NANDA	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Date of rej.order not correct in date chart. 2.As per FIR details date of disp.of not furnished in the ref. certificate. 3.As per index, annex.3 not correctly furnished in para 8 of petition. 4. page nos. 12 17 18 26 and 27 partially legible.
56	D-WP(C)/7896/2025	MANORANJAN MUDULI	2025-02-25	page no 15 not legible

57	D-BLAPL/6021/2025	ABHISHEK DASH	2025-02-25	.Petition not correctly addressed to Honorable Court
58	D-WP(C)/7913/2025	SARADA PRASANNA SARANGI	2025-02-25	I.A. petition not correctly addressed to the Honorable court.
59	D-CONTC/7968/2025	ADV.	2025-02-25	PUT UP THIS CONTC PETITION ALONG WITH WPC(OAC)NO.2295 OF2017 FOR SR
60	D-BLAPL/5989/2025	ASIT KUMAR JENA	2025-02-25	1. As per index annex. 2 and 3 not properly described in the petition.2. sl. 14 not found in annex. 3.
61	D-BLAPL/5996/2025	AMIT BISWAL	2025-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not furnished in V.nama.
62	D-CONTC/7881/2025	DR. SIMANCHALLA RANJIT	2025-02-25	1.Date Chart and Synopsis Not Filed. 2.Addressed to Honorable Court Not Proper.
63	D-STREV/7853/2025	TUSHAR KANTI SATAPATHY	2025-02-25	Copy not served on S.C.( C.T.)
64	D-BLAPL/6039/2025	RAKESH BEHERA	2025-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. Annexure-3 in para-6 described in the petition but not page marked in Index.
65	D-WP(C)/7945/2025	KSHIROD KUMAR SAHOO	2025-02-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/7902/2025	MANORANJAN MUDULI	2025-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-FAO/7951/2025	RAMESH CHANDRA SAHOO 1	2025-02-25	1. Receipt showing deposit of awarded amount before the commissioner not filed
68	D-WP(C)/7858/2025	SUSANTA KUMAR BARAL	2025-02-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/7866/2025	BAIDHAR SAHOO	2025-02-25	Page No 39 of Annexure - 12 not Legible
70	D-WP(C)/7942/2025	PRASHANTA KUMAR NAYAK	2025-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-WP(C)/7973/2025	SUBHADUTTA ROUTRAY	2025-02-25	Page 31 and 64 not legible and neat.
72	D-WP(C)/7952/2025	DEBIDUTTA MOHAPATRA	2025-02-25	In the I.A. petition paragraphs are not correctly mentioned in the declaration part of the affidavit.
73	D-WP(C)/7959/2025	DEBIDUTTA MOHAPATRA	2025-02-25	Paragraphs not correctly mentioned in the declaration part of the affidavit .
74	D-WP(C)/7798/2025	JAYADEBA BEHERA	2025-02-25	1.Annexure-3 is not attested as true copy.2.Annexure-2 is not correctly page marked.3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.

75	D- CONTC/7895/2025	ADV	2025-02-25	CORRECT THE WORD AKALTNAMA IN INDEX
76	D-WP(C)/7991/2025	ASHUTOSH DASH	2025-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 not neatly legible.
77	D- MACA/7791/2025	KAPILA CHARAN NAYAK	2025-02-25	1.Period of Delay 586 days 2. Court Fee Rs.3615/ payable not paid 3.Copy of Trial Court Judgement / Order filed free coy but not sufficient prove 4.O.H.C.B.A.M wealfare fund fee Rs 50/ not paid 5. judgement deliver date not match
78	D- CONTC/7699/2025	ADV.	2025-02-25	Put up for S R after filing of copy of order dt 08-02-2024
79	D-WP(C)/7668/2025		2025-02-25	14-NOT PROPERLY INDEXED.
80	D-WP(C)/7770/2025	GOPINATH PANDA	2025-02-25	The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
81	D-WP(C)/7799/2025	AJAYA KUMAR NANDA	2025-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of opp.party No.4 and 5 not furnished
82	D- MACA/7827/2025	BIRANCHI NARAYAN RATH	2025-02-25	1.Period of Delay 1142 days
83	D- BLAPL/6080/2025	SUJIT KUMAR DAS	2025-02-25	1.Date of year in F.I.R.under Annexure-1 does not tally with Dates and Events.2.As per rejection order under Annexure-2, the name of Lower Court not reflected in the cause title.3.Page nos.8 and 9 not neat and legible.
84	D-WP(C)/7804/2025	BHABANI SANKAR DAS	2025-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D- BLAPL/6078/2025	SUBODH KUMAR MOHANTY	2025-02-25	1. As per rejection order under Annexure-2,in G.R.Case No.65/2024 does not tally with petition.
86	D-WP(C)/7818/2025	SURESH KUMAR JENA	2025-02-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
87	D- BLAPL/5949/2025	ASUTOSH TRIPATHY	2025-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
88	D- BLAPL/5970/2025	ASHUTOS DASH	2025-02-25	Name of informant should not be mentioned as per standing order. Put up for further SR.
89	D- BLAPL/6079/2025	SUBODH KUMAR MOHANTY	2025-02-25	1.Date of rejection order under Annexure-2 does not tally with Date Chart.2.G.R.Case No.53 of 2024 in rejection order under Annexure-2 not mentioned in the cause title.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 25-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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